

		Hazardous Occupations	Non-Hazardous Occupations	Total
21.	Meghalaya	246	3636	3882
22.	Mizoram	0	0	0
23.	Nagaland			
24.	Orissa	23761	191461	215222
25.	Pondicheery U.T.	0	617	617
26.	Punjab	91	3523	3614
27.	Rajasthan	3026	5064	8090
28.	Sikkim	0 Yet to be finalised.		0
29.	Tamil Nadu	9493	8828	18321
30.	Tripura	11	264	275
31.	Uttar Pradesh	15105	18043	33148
32.	West Bengal	254	15792	16046
TOTAL (PROVISIONAL)		126665	428305	554970

Minimum Wages and Legal Benefits for Agricultural Labourers

3581. SHRIMATI JAYAPRADA NAHATA:

DR. Y. LAKSHMI PRASAD:

Will the Minister of LABOUR be pleased to state:

(a) whether agricultural labourers are agitating and demanding minimum wages and legal benefits on par with industrial workers; and

(b) if so, the action taken in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIFYA): (a) The Government is not aware of any organised agitation by agricultural labourers on the question of minimum wages and legal benefits at par with industrial workers.

(b) Does not arise.

मध्य प्रदेश के मंदसौर जिले में राज्य निर्माण उद्योग में नियुक्त कर्मकार

3582. श्री बाल कवि बैरागी: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के मंदसौर जिले में स्लेट पेंसिल के निर्माण उद्योग में कितने कर्मकार लगे हुए हैं;

(ख) क्या केन्द्रीय सरकार के पास स्वास्थ्य सुरक्षा, रोजगार गारंटी, जीवन बीमा, चिकित्सीय उपचार संबंधी सुविधाओं, शिक्षा तथा कर्मकारों की दैनिक और मजदूरी मासिक मजदूरियों की नियमित अदायगी से संबंधित मौजूदा प्रथाओं और सुविधाओं में सकारात्मक परिवर्तन लाने हेतु कोई योजना है; और

(ग) यदि हां, तो उस योजना की मुख्य-मुख्य बातें क्या हैं?

श्रम मंत्री (डा० सत्यनारायण जटिया): (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Constitution of Tripartite Committees

3583. SHRI C.O. POULOSE:

SHRI JIBON ROY:

Will the Minister of LABOUR be pleased to state:

(a) whether Government constituted industry-wise tripartite Committees to